Annexure – 7

Name of the corporate debtor: Jangipur Bitumen Private Limited;

Date of commencement of CIRP: 4th February, 2020.;

List of creditors as on: 30.06.2020

 $List\ of\ operational\ creditors\ (Government\ dues)$

(Amount in ₹)

Sl. No	Details of Claimant			Details of claim received		Details of claim admitted					Amount	Amount of any	Amount			
	Department	Government	Identificatio n No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% of voting share in CoC, if applicable	of continge	mutual dues, that may be set-	of claim	Amount of claim under	Remarks,
1	The Commissioner, Commercial Taxes	West Bengal	AJXPP1837C	05.03.2020	13,753	-	Sales Tax dues	-	-	No	100%	-	-	-	13,753	Yet to be verified